

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **08.04.2025** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025 Delay in refiling IA No. 485/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt. Ltd. Vs Total Solutions Intec Pvt. Ltd. & Anr.	Mr. Chandramouli Prabhakar	
2.	Comp App (AT) (CH) (Ins) No. 153/2025 For Direction IA No. 407/2025 For Stay IA No. 408/2025 For Exemption IA No. 409/2025 For Urgent listing IA No. 410/2025 For Exemption IA No. 411/2025 Delay in refiling IA No. 486/2025	Vasudevan Sathyamoorthy Vs IDBI Trusteeship Services Limited & Anr.	Mr. Chandramouli Prabhakar	
3.	Comp App (AT) (CH) (Ins) No. 170/2025 For Condone Delay IA No. 456/2025	G.Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt. Ltd. & Anr. Vs P. Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Mr. Surya Teja Nalla	Ms. A Vidya For Caveator
4.	Comp App (AT) (CH) No. 36/2025 For Amendment IA No. 499/2025 Delay in refiling IA No. 500/2025	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd. & 2 Ors	Mr. K Rajendran	Dr. SV Ramakrishna For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 189/2025 (With defects)	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd.	Mr. Sameer Kumar	

6.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025 (With defects)	Krishna Reddy Vs Ranga Raju Kosuri & 12 Ors.	Mr. Arjun Suresh	
7.	Comp App (AT) (CH) No. 42/2025 For Stay IA No. 527/2025 (With defects)	Mohammed Shafi & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Restoration (AT) No. 03/2025 in Comp App (AT) (CH) (Ins) No. 68/2023 Delay in refiling IA No. 236 & 474/2025	Kamal Babbar Vs KN Rajkumar & 10 Ors.	Ms. Rubina Q	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd. WITH	King & Partridge	Mr. B Ramana Kumar
10.	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Tiruppur Suryaprabha Group Trust, Rep by Harihara Sivasubramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	King & Partridge	Mr. B Ramana Kumar
11.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021 Leave to file IA No. 362/2021	Southern Power Distribution Company of Telangana Ltd. Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors.	Mr. Aditya Reddy	Ms. A Sandhya Rani- R1 Mr.Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3
12.	IA No. 274/2025 (For Additional Docs.) in TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt. Ltd. & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17

13.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	TA (AT) No. 118/2021 (Comp App (AT) (Ins) No. 490/2020 For Exemption IA No. 1269/2020 For Stay IA No. 1268/2020 & 981/2023)	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd. & 4 Ors.	Mr. SK Goel	Mr. R Subramanian R1 Mr. Rajesh Bohra R2
15.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
16.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt. Ltd.	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
17.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
18.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
19.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd	Mr. A Ram Kumar	Mr. Perikal K Arjun
20.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore- R3 R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No.11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa – R12
22.	TA (AT) No.294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt. Ltd. Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Suryanarayana R2- R5
23.	TA (AT) No.123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Suryanarayana R1- R4
24.	TA (AT) No.124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Suryanarayana R1- R4
25.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors. Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
26.	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
27.	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
28.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
29.	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
30.	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan

31.	Comp. App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju 3 Ors.	Mr. Vipin Warriier	Mr. Yogindunath Sreenivas- R1, R3 & R4
32.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt. Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
33.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
34.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd. & 13 Ors. WITH	Mr. Bhagavath Krishnan	Mr. Deepak Khurana
35.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi PrasadR1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
36.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
37.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No.1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
38.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd. Vs Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors	Ms. Kinjal Goyal	Mr.Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
40.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erst. RP of Mantena Laboratories Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr. Navaneethakrishnan - R2

41.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erst RP of Mantena Laboratories Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr. Navaneethakrishnan - R2
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02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	TA (AT) No. 65/2021 (Comp App (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors. WITH	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
43.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

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